

08.09.2008

OA No. 326/2008

Mr. P.N. Jatti, Counsel for applicant.
None present for respondents.

Learned counsel for the applicant submits
that he wants to withdraw this OA.

In view of the submission made by the
learned counsel for the applicant, the application
is permitted to withdraw this OA. IR granted
25.08.2008 shall stand vacated.

B.L.KHATRI
(B.L.KHATRI)
MEMBER (A)

M.L.CHAUHAN
(M.L. CHAUHAN)
MEMBER (J)

AHQ